

(b) if so, what action Government propose to take to discourage displaying of such posters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Government is aware of the display of such posters but no data is available regarding their alleged harmful effects on youth. It is not possible to take action because display of such posters does not appear to amount to any offence.

Inclusion of Nepali language in the Eighth Schedule to the Constitution

2048. **SHRI ANANDA PATHAK:** Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 792 given in the Rajya Sabha on 27th July, 1978 and state:

(a) whether Government have received further representations and resolutions from the Central Committee and State Committees of All India Nepali Bhasha Samity and other institutions and individuals urging Government to accord constitutional recognition to Nepali language and including it in the Eighth Schedule to the Constitution of India;

(b) whether any State Government has also urged the Central Government to include the Nepali language in the Schedule; and

(c) whether Government propose to include the Nepali language in the Eighth Schedule?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) The State Legislative Assemblies of West Bengal, Sikkim, and Tripura have passed resolutions recommending inclusion of Nepali language in the Eighth Scheduled to the Constitution.

(c) The Government are of the view that Eighth Schedule to the Constitution should not be enlarged. However, the Government's endeavour to encourage development of the cultural and literary heritage of all languages irrespective of the fact whether it is included in the Eighth Schedule or not.

Posting of employees of nationalised institutions in Sikkim

2049. **SHRI ANANDA PATHAK:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that even after the withdrawal of emergency from the country and the State of Sikkim becoming an integral part of India, the Government of Sikkim are still continuing the policy of withholding the approval of posting of any employees by nationalised institutions like National Insurance Company Limited, on political grounds; and

(b) whether the Central Government propose to advise the State Government to adhere to the democratic norms and respect the fundamental rights of such employees having Indian citizenship irrespective of their caste or creed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Facts are being ascertained from the Government of Sikkim and a statement will be laid down on the Table of the House in due course.

Road accidents on East Patel Nagar—Shankar Road crossing due to absence of traffic signals

2050. **SHRI MULKA GOVINDA REDDY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of fatal and serious road accidents take place on the East